IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH CM 8296-CII-2022 IN FAO No. 1636 of 2012

Rajvir Kaur V/s Rajesh Kumar and others

..... Appellants

..... Respondents

Notice to:

Respondents:

 Rajesh Kumar son of Sham Taman, resident of Saisi, police station Shahtalal, tehsil Ghurgaon, district Bilaspur, driver of offending truck bearing registration no. HP23-0964.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on 28.10.2022(Tentative) personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 30th day of September, 2022.

Superintendent (Judl.), For Registrar (Judicial)